GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 5024
TO BE ANSWERED ON 01.04.2022

SPECIAL BENEFITS FOR HEALTHCARE WORKERS

† 5024. DR. NISHIKANT DUBEY:
          SHRI NATARAJAN P. R.:

Will the Minister of **HEALTH & FAMILY WELFARE** be pleased to state:

a) Whether the Government has provided any special benefits/incentives/compensation /social security to healthcare workers and Frontline workers working day and night during COVID-19 pandemic in Government departments and hospital/clinics during the last two years, if so, the details thereof;
b) The schemes being implemented by the Government for healthcare and frontline workers fighting covid-19; and
c) The number of beneficiaries of such schemes, State/UT-wise?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(DR BHARATI PRAVIN PAWAR)

(a) to (c): Government of India has taken many steps to improve the security and welfare of healthcare workers managing COVID-19. The actions taken in this regard include:

- Union Ministry of Health & FW on 18th June 2020, in exercise of powers delegated under Disaster Management Act, 2005, directed States/UTs to ensure that salaries of doctors and healthcare workers during COVID-19 related duties be released on time.
- In view of the significant contribution towards the COVID-19 pandemic related work by ASHAs, States were advised to pay an additional incentive of Rs.1000/- per month for those ASHAs engaged in COVID-19 related work using the resources of COVID-19 Health System Preparedness and Emergency Response Package.
- The Epidemic Diseases (Amendment) Act, 2020 was notified on 29th September 2020 which provides for safety and security of Health care Service Personnel (HSPs) from acts of violence.
- With the launch of COVID-19 vaccination initiative on 16th January 2021, healthcare workers were identified as one of the first priority group. In addition, provision for

providing a third 'Precautionary dose' of COVID-19 vaccine has been made for healthcare workers.

- A Revised Advisory for managing Health Care Workers (HCWs) working in COVID and Non-COVID areas of the Health Care Facilities was issued on 9th January 2022.
- Government of India in pursuance of the Hon'ble Supreme Court Judgement dated 30th June 2021, through National Disaster Management Authority's (NDMA) issued 'Guidelines to provide for ex-gratia assistance to kin of the deceased by COVID-19'. In the said guidelines, NDMA has recommended an ex-gratia amount of Rs. 50,000/- per deceased person subject to cause of death certified as COVID-19.
- 'Pradhan Mantri Garib Kalyan Package (PMGKP): Insurance Scheme for Health Care Workers Fighting COVID-19' was launched on 30th March 2020 to provide comprehensive personal accident cover of Rs. 50 Lakh to health care providers including community health workers and private health workers who may have been in direct contact and care of COVID-19 patients and may be at risk of impacted by this.

State/UT-wise number of claims paid under PMGKP: Insurance Scheme for Health Care Workers Fighting COVID-19 as on 27th March 2022, is as at **Annexure**

State/UT wise number of claims paid under PMGKP): Insurance Scheme for Health Care Workers Fighting COVID-19 (as on 27th March 2022)

State/UT	Number of Claims
Andaman & Nicobar Islands	2
Andhra Pradesh	181
Arunachal Pradesh	6
Assam	18
Bihar	106
Chandigarh	1
Chhattisgarh	86
Dadra & Nagar Haveli	0
Daman & Diu	1
Delhi	63
Goa	5
Gujarat	161
Haryana	30
Himachal Pradesh	5
Jammu & Kashmir	32
Jharkhand	17
Karnataka	115
Kerala	38
Ladakh	1
Lakshadweep	0
Madhya Pradesh	85
Maharashtra	214
Manipur	5
Meghalaya	5
Mizoram	0
Nagaland	1
Odisha	23
Puducherry	23
Punjab	29
Rajasthan	153
Sikkim	3
Tamil Nadu	131
Telangana	91
Tripura	2
Uttar Pradesh	162
Uttarakhand	7
West Bengal	22